

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

M.A.NO. 870 of 1992 and O.A.NO. 693 of 1992.

Between

Dated: 17.11.1992.

D.Srinivasulu

...

Applicant

And

1. The Divisional Railway Manager, S.C.Railway, (BG), Secunderabad.
2. The Chief Commercial Superintendent, S.C.Railway, Railnilayam, Secunderabad.
3. The General Manager, S.C.Railway, Railnilayam, Secunderabad.
4. The Chairman, Railway Board, Rail Bhavan, New Delhi.

...

Respondents

Counsel for the Applicant

: Sri. P.Krishna Reddy

Counsel for the Respondents

: Sri.N.V.Ramana, SC, for Rlys.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. T.Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

M.A.870/92 is filed in this OA seeking condonation of delay of nearly 5½ years. The only reason adduced is that the applicant comes from a poor family and could not file the OA in time. This reason is hardly convincing and we have no hesitation in dismissing the MA. The OA stands rejected as barred by limitation. No costs.

23/11/92
Deputy Registrar (Judl.)

Copy to:-

1. The Divisional Railway Manager, South Central Railway (B.G.), Secunderabad.
2. The Chief Commercial Superintendent, South Central Railway, Rail Nilayam, Secunderabad.
3. The General Manager, South Central Railway, Railnilayam, Sec-bad.
4. The Chairman, Railway Board, Rail Bhavan, New Delhi.
5. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
6. One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd.
7. One spare copy.

Rsm/-

10000
23/11/92

M.A.870/92
TYPED BY O.A.693/92
COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR.T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

Dated: 17/11/1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A.No

870/92

in

O.A.No.

693/92

T.A.No.

(wp.No _____)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No orders as to costs.

Central Administrative Tribunal
DESPATCH

24 NOV 1992

HYDERABAD BENCH.

pvm